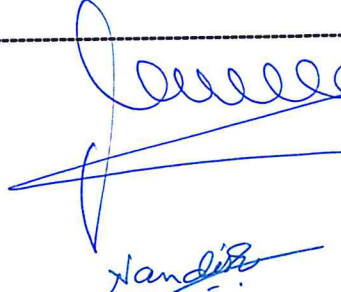



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.12.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 45/14	IA 4/17 along with CA 1/15 in TP 63/16	For hearing on IA	397/ 398	Catherine Cairey Remo nnay Vs. M/s. Bhafra Spirits Pvt. Ltd. & 2 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	P. P. B. Adv 144 9845015216	Respondents 2 & 3	
2.	NANDISH PATEL 9845243916	Adv For Petitioner	

Counsel for petitioner is present. Counsel for respondents is also present. IA No.04/2017 is taken up today. Heard both sides.

List it for orders on 05.01.2018. Meanwhile, both sides if so desire, to file their respective written statements in the Registry.


MEMBER (T)


MEMBER (J)